

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

18

C.P No. 499/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2018

NAME OF THE PARTIES: M/s. Kadakia Alkalies & Chemicals Ltd.

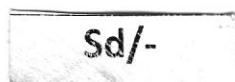
SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
2	Omkar V. Deosthale.	AR for. Petitioner.	

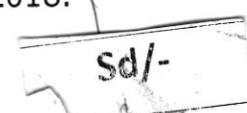
ORDER

CP No.499/14(1)/NCLT/MB/MAH/2017

At request of the parties, list this matter on 5.2.2018.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)